			off		CoC	party?			admitted				
			may be set-		share in	related	guarantee	claim	claim		receipt		
			dues, that admitted	claim	% of voting	Whether	Amount claimed Amount of Nature of Amount covered by Whether % of voting	Nature of	Amount of	Amount claimed	Date of		
	under verification		contingent any mutual claim not	contingent									No.
arks, if any	Amount of claim Remarks, if any		Amount of Amount of	Amount of				im admitted	Details of claim admitted	m received	Details of claim received	Name of creditor	SI.
						(Amount in Rs.)	(Amc						
				of creditors	ig to any class	tors belongii	List of unsecured financial creditors belonging to any class of creditor	List of uns					
	.2023	tors as on: 06,02	; List of credi	P: 10.03.2022	rement of CH	e of comme	Name of the corporate debtor: S. K. M. REAL INFRA LIMITED: Date of commencement of CIRP: 10.03,2022; List of creditors as on: 06.02,2023	M. REAL F	te debtor: S. k	same of the corpora	7		
						Annexure-2	An						

